

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.2094/2017

New Delhi this the 28<sup>th</sup> day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Neeta, 28 years, D/o Sh. Ram Kishan  
R/o 116, Near Bus Stand  
Behind Village Bakoli, Delhi.
2. Poonam Arya, 27 years  
D/o Bhim Singh Arya  
R/o B-65, Block-B, Harijan  
Basti Kondli, Delhi.
3. Monika Arya, 25 years  
D/o Bhim Singh Arya  
R/o B-65, Block-B, Harijan  
Basti Kondli, Delhi.
4. Dharmwati, D/o Late Sh. Jaddish  
W/o Mahendra Singh  
R/o C-157, School Lane  
West Vinod Nagar  
Delhi-110092. ... Applicants

(By Advocate: Shri Pramit Chhetri for Shri Avneesh Garg)

**Versus**

1. Director of Education Govt. of NCT  
Old Secretariat Delhi.
2. National Council for Teacher Education  
Through its Director  
Hans Bhawan, Wing-II  
Bahadur Shah Zafar Marg  
New Delhi-110002. ... Respondents

(By Advocates: Shri Vijay Pandita and Shri Gyanendra Singh)

## **ORDER (ORAL)**

### **Justice Permod Kohli:**

This OA has been filed by the applicants seeking inclusion of 4 years degree B.A.B.Ed./B.Sc.B.Ed. in educational qualification for the post of TGT and also for permission to participate in the selection process for the post of TGT in various streams. The Tribunal vide interim order dated 06.06.2017, permitted the applicants to participate in the selection process along with others, provisionally. Consequent upon that order, the applicants have participated in the selection process. The result is declared. None of the applicants has made the grade. Thus, they being unsuccessful in the examination, nothing survives in this OA.

2. Insofar as, the relief of inclusion of the qualifications of the applicants is concerned, Shri Vijay Pandita, learned counsel appearing for the respondents submits that the process has already been initiated and in future selections these degrees shall be one of the prescribed qualifications.
3. In this view of the matter, no further proceedings are required. OA is disposed of.

**(K.N. Shrivastava)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**